GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

LOK SABHA UNSTARRED QUESTION No. 1695 TO BE ANSWERED ON 30.07.2015

National Institute of Land Administration and Management

1695. SHRIMATI POONAM MAHAJAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has or proposes to set up a National Institute of Land Administration and Management (NILAM) under the Department of Land Resources;
- (b) if so, the details thereof including its aims and objectives and primary functions/ activities;
- (c) the amount of funds sanctioned for the purpose;
- (d) whether the Government proposes to set up National Institute of Land Administration and Management (NILAM) on Public Private Partnership mode; and
- (e) if so, the details thereof?

ANSWER

MINISTER FOR RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a): Yes Sir, the Government proposes to set up a National Institute of Land Administration and Management (NILAM) under the Department of Land Resources.

(b) & (c): The aim is to have a National Level Institute of excellence dedicated to capacity building, monitoring and evaluation and research and development in the fields of Agrarian Reforms, Land Use Policy, Land Acquisition Act, Registration Act, Conclusive Titling, Land Governance Assessment Framework and Modernization of Land Records Maintenance System. The NILAM will act as apex institute in a network of Institutes inter connecting States/UTs institutes across the country. The proposed amount for establishment of the Institute is Rs.99.32 crores.

(d) & (e): To set up NILAM, the Department of Land Resources obtained in principle approval of the Planning Commission under the category "New Plan Scheme included in the current plan period". The proposed NILAM was to be set up as an autonomous organization under DoLR with proposed duration of 36 months and projected cost of Rs. 99.32 crores. The EFC for NILAM was held on 11.01.2013 and the committee asked to incorporate certain points while preparing the draft minutes for approval of Finance Secretary. The Department is in the process of complying the requirements and re-submit the file.
